

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON 31/07/2017

INCLUSION OF MSME IN START-UP INDIA POLICY

2325. SHRI Y. V. SUBBA REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is true that the Government has not included Micro, Small and Medium Enterprises (MSMEs) in the definition of the Start-Up India policy; and
- (b) if so, the details thereof and the reasons therefor in spite of his Ministry's coordination with DIPP which is formulating Start-Up Policy, it has not been successful to include MSME in the definition of the said policy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): MSME Start-Ups are not excluded from the Start-Up India Mission launched by DIPP. In fact the start up as defined by DIPP includes those entities:

- (i) whose annual turnover does not exceed Rs. 25 Cr. in any preceding financial year.
- (ii) which are registered in the last 7 years (10 years in case of biotechnology start-ups).
- (iii) which work towards innovation, development of products/processes/ services
- (iv) which is a scalable business with high potential for employment generation or wealth creation.

(b): Does not arise.
